Statement

affected was 504 lakhs, human lives lost were 1,577 and the total damage was reported as Rs. 1,653 crores.

I visited the flood affected areas of Assam on 19th and 20th July, 1985 covering an extensive area of about 400 kms from Majuli Island in the Brahmaputra river on the East to Gumi-Palasbari reach of the river on the West. I had discussions with the Chief Minister of Assam and the Ministers and officers concerned from the North-East region regarding the flood control measures in the region.

One of the main reasons for the mounting damages and losses is the increased use and occupancy of the flood-prone areas in an uncontrolled manner and encroachments into the natural waterway of the river by the people. To prevent this, a Model Flood Plain Zoning Bill had been suggested to the States in 1975. However, except for Manipur, no State has enacted legislation for the purpose.

I had written to the Governor of Punjab, Chief Ministers of States and the Lt. Governors of the Union Territories well in advance to take precautionary steps to meet any flood situation in their StateslUnion Territories during this monsoon season.

The Central Water Commission has a network of 145 flood forecasting stations on several major inter-State rivers. Since May, 1985, over one thousand four hundred forecasts have been issued so far to the State Authorities concerned. Eightyiive per cent, of these forecasts turned out to be correct within the desired accuracy range of + 15 cms. and such forecasts have been very useful.

Recently the Ministry of Irrigation & Power have set up a Committee under the Chairmanship of Chairman, Brahmaputra Board, to monitor the flood control works undertaken in the Brahmaputra Valley by the Government of Assam. The Union Ministry have decided to release the Central assistance for these works quarterly on the basis of the reports from the Monitoring Committee. As an immediate measure of relief, an ad hoc advance of Rs. 4 crores has already been released for ex-

pending the flood control works undertaken by the Government of Assam. The Brahmaputra Board is already working on the preparation of a master plan for flood control measures in the Brahmaputra Vallev.

by Minister

A comprehensive master plan for the food control measures in the Ganga Basin is under preparation by the Ganga Flood Control Commission. On 27th June, 1985 the Ganga Flood Control Board reviewed the position on the Master Plan as well as the preparedness of the Basin States to meet the flood situtaion in the monsoon of 1985, when it was also noted that repair and restoration of the breaches in Eastern Kosi Embankment and Mahananda Embankment caused by the floods in 1984 have been carried out.

A brief State-wise report regarding the flood situation and the flood damages so far during this monsoon is placed on the Table of the House.

Report on Ihe Flood Situation in the various parts of the country.

Flood situation in the conutry (As on 29th July 1985)

During this year, the South West monr soon advanced over Kerala on 28th May, 1985. 4 days earlier than the normal date of onset i.e. June 1st. By 14th July, the monsoon covered the entire country. The India Meteorological Department has divided the country into 35 sub divisions from Meteorological considerations. Upto 24th July, the rainfall was either in excess or normal in 23 subdivisions. It was, however, deficient (20 per cent to 59 per cent below normal) in Andaman & Nicobar Islands f-35 per cent); Nagaland, Manipur, Mizoram und Tripura (-23 per cent); East Rajasthan (-43 per cent); West Madhya Pradesh (-48 per- cent); Gujarat (-37 per cent); Madhya Maharashtra (-21 per cent); and Coastal Karnataka (-20 per

Reports received so far from the State Governments indicate that heavy rains] floods of varying intensity have occurred in the States of Assam, Bihar, Jammu & Kashmir, Kerala, Maharashtra. Manipur, Punjab, Tripura and West Bengal and the

Union Terirtories of Arunachal and Goa. Daman & Diu.

Statement

Pradesh

Appendix T indicates the list of flood forecast sites maintained by Central Water Commission where the rivers have crossed the warning level during 1985 monsoon till 29-7-1985 and for which flood forecasts were issued by Central Water Commission to the State authorities concerned.

The total value of the damage caused by heavy rains|floods during current season as on 29-7-1985 is reported to be of the order of Rs. 615.62 crores. Human Jives so far reported as lost are 340. The position regarding flood situation in the affected States is given below and del ails of damage that have been reported so far by the State Government are given in Appendix TT.

Assam.—The State experienced two waves of floods: the first one from 20-5-85 to 13-6-1985 and the second from 16-6-1985 whi:h is still continuing. During these two spells of floods, the Brahmaputra and its tributaries viz. the Burhi Dehing, the Subansiri. the Kopili, the Dhansiri, the Pagladiya, the Puthimari, the Manas, the Beki and the Sankosh crossed their respective danger levels at various places.

The first wave of floods affected parts of Sonitpur, Darrang, Barpeta, Lakhimpur, Sibsagar, Kokrajhar, Dibrugarh and Kamrup districts. Road and rail communication was disrupted at some places in the State. In Mariagaon subdivision ten, families were affected due to erosion. In Kamrup district, erosion occurred in the right bank and left bank embankments of river Putimari on 31-5-1985 and 6-6-1985 respectively. Right bank embankment of river Nona breached on 4.6.1985. In Lakhimpur district, spoil bund along left bank of river Bramajan was cut by public on 28th May, 1985. Erosion occurred in the newly constructed retirement of Kumotia. Old Brahmaputra dyke near Talipara and right bank of river Gabharn in Sonitpur district were eroded. Erosion also occurred at right bank embankment of river Dikrong at KM 3.0. left bank of river Gangadhar in Kokrajhar district and along banks of river Pagladiya and river Kumotia in Dhe-

maji subdivision. In Sonitpur and Darrang districts, embankments along both the banks of river Saktala were damaged due to overtopping at several places.

by Minister

The second wave of floods affected parts of Sonitpur, Goalpara, Nalbari, Dhemaji, Kamrup and Barpeta districts. Tn Jorhat. Janjimukh-Mudoijan PWD subdivision, road breached on 18.6.1985. Left hank embankment of river Solangi in Sonitpur district was cut by public on 27.6.85 and the river changed its course through the cut and inundated the adjoining areas. Erosion took place at various places in the embankments in Sonitpur. Kamrup, Barpeta and Goalpara districts. Entire right bank embankment of river Dhansiri, a south bank tributary of river Brahmaputra, was overtopped between Panjan to Borpathar and breached at 7 places. Brahmapuna right bank embankment adjacent to Hajo was eroded from KM 4.97 to 5.10 on 8-7-85 in Kamrup district and water spilled to the countryside. Erosion is also reported at various places in Nalbari district, in the left bank of river Gainadi and at KM 36 of dyke of river Subansiri. Left bank embankment of river Hajo, the tributary of river Brahmaputra was cut by public on 10.7.1985. In Dhubri district, dowel bund at Kumargani was overtopped in many breaches and flood water, spilled over In Dhemaji district, Kumotia dyke breached at KM 5 on right bank and KM 7 on left bank. Brahmaputra dyke near Silghat at KM 14 was cut by public on 21-7-85. Left bank embankment of river Durpang, the northern tributary in Lakhimpur district breached due to erosion on 19-7-85.

In total, there are reports of fourteen breaches and five cuts in embankments in the Brahmaputra Valley.

In Barak basin, river Barak and its branchesitributaries viz., the Katakhal, the Kushiyara, the Longai, the Sonai, the Rukni. and the Singla were in floods since lasi week of May, 1985 and flowed above danger level. River Barak at Annapurnaghat surpassed its previous high flood level of 21.08 metres recorded in 1966 and attained a level of 21.45 metres on

[Shri B. Shankaranand]

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2".6.1985. River Longai at Chandkhira PWD road bridge site also surpassed its previous high flood level of 25.02 metres recorded on (5.5.1985 and attained level of 25.04 metres on 18-6-1985.

The Hydrological Observations & Flood Forecasting Organisation of the Central

Water Commission has flood forecasting station on river Barak at Annapurnaghat. It was forecast that water level would be 2149 metres by 2100 hours on 19-6-1985 and be at 21.35 metres at 2400 hours on 20-6-1985 with falling trend.

Parts of Patharkandi, Karimgani, Badarpur and Silchar towns including the Tarapur locality and the railway line in the station yard of Silchar were affected. Right bank embankment of Nurulcherra. a tributary of river Longai in Karimganj district. was cut by public at three places on 28th May. 1.985. Embankments were overtopped and breaches occurred at various places in Karimganj and Cachar districts. Thus, In total 24 number of breaches have been reported in the embankment system of Barak. Longai. Singla, Sonai, Nurucherra and Katakhal. Also 13 number of cuts made by public have been reported in the embankment system of Barak, Madhura and Nurucherra besides erosion at various communication was disrupted on Kartrnganj-Dharamnagar and Shillong-Silchar roads. Rail communication was also disrupted in Karimganj. Army was deployed on 21st June, 1985 for rescue purposes and the marooned people were shifted to safer places. The flood situation is reported to be improving though the receding trend of the water level is slow.

Bihar.-River Kosi at Baltara crossed danger level for the first time on 17th July. J985 and is still in floods. River Burhi Gandak, Bagmati. Kamla-Balan and Mahananda are also in floods and are flowing above the danger levels.

The Eastern Kosi Embankment had breached near KM 75 during the floods of September. 1984. The breach has since been close>'l and the position so far is reported as safe. Repair works for the breaches in Mahananda embankments have also been reported as completed. Retired embankments have since been constructed al the three uaps (Thori gap, Semarbari gap and Bhitha gap) caused by the breaches in 1983 in Piprasi-Pipraghat section of Gandhak right embankments in Bihar.

The districts of Monghyr and Gopalgani are reported to have experienced very heavy rains and due to rise in water level and erosion, Badua upper nala reservoir (on tributary) of river Badua) constructed in the last week of June, 1985 breached on 1-7-85 in Monghyr district. The road connecting the Motihari retired bund with the old bund in Gopalgani district also breached. The Mahananda is reported to have caused erosion in its right embankment. The Ganga is also reported to have eroded western portion of two retired bunds in district Katihar.

The floods have affected 129 villages in six districts till 28-7-1985.

Jammu and Kashmir.— Due to local heavy rainfall and flash floods, 28 human lives were lost due to house collapse and

Kemla.— Heavy rains] unprecedented Hoods, sea erosion and landslides in the last week of June, 1985 affected whole State and caused severe damage to houses crops, school-buildings and private properties. Besides, 7337 kms of P.W.D. roads. National Highway, rural roads, bridges, sea walls, minor irrigation structures and canal systems of seven major irrigation projects were also damaged. Human lives reported as lost are 102. A Central Team visited the affected areas from 16th to 19th July. 1985 for assessing the situation.

Maharashtra,-Heavy rainfall occurred in Bombay city during the month of June. 1985. Bombay (Colaba) recorded a rainfall of 25 cms. on 17-6-1985 paralysing the normal life in the city. Human lives so far reported as lost due to heavy rains and landslides are 75.

Manipur.—Rivers Imphal and Purpose

in Hoods in the last week of May, 1985.

Two breaches took place in the embankment of Imphal river on 26-5-85. Flash floods came from a number of hill streams in Bishenpur and Imphal districts and as result, number of houses and paddy fields were damaged. Heavy erosion took place effecting embankments and villages as few places.

Punjab—There was intense rainfall in Jullunder, Hoshiarpur and Kapurthala districts on the night between 18th and 19th July, 1985 which seemed like a cloudburst. Jn a few hours, the choes carried very heavy discharge of about 2 to 3 times of that for which the embankments were designed which resulted in the spilling over of the embankments.

Heavy discharge carried by the choes could not be passed through the drainage crossings under Jullunder branch, with the result that water headed up on the upstream side and entered the canal and then branched at a number of places.

Near Alwalpur, the 'Madras-Jammu Express' was marooned on the 19th July as the rail track was completely flooded. About 1200 passengers had to be evacuated by boats and brought to Jullunder from where a special train was deployed to send them to Pathankot. National Highway between Jullunder and Amritsar was breached and the rail traffic between Pathankot and Jullunder was suspended as 34 kms of track was damaged|washed away. Rail track near Lohian junction was cut. State Highways,, town roads, link roads, were damaged. Spurs, embankments, bridges and bunds on choes were damagedi washed away.

l-'lash floods in river Swan affected crops in 10 villages in Rupar district and some *Kacha houses* were damaged. -

Tripura:—Rivers Juri, Gumti and Manu were in floods on 17th May, and flowed above danger level. Four major bridges were washed away due to floods during 26th to 28th May, 1985. Large scale damage occurred to the embankments. A minor irrigation pump house pipelines was

also damaged. Fifty villages were submerged and the State Capital was cut off for 24 hours. Road communication was disrupted at Kailaahahar.

Uttar Pradesh.—Landslides were reported in the river Gola, 4 kms downstream of its origin in the hilly areas in Nainital district in the State, which caused blockade, resulting in the accumulation of water and forming of a lake. The blockade subsequently breached on 24.7.1985. Otherwise, the flood situation in the State is so far under control. The State have completed the Turtipar-Srinagar bund along the Ghaghra in Balia district before the monsoon season.

Apart from the flood forecasting network established by Central Water Commission in the State, the State Government on their own are also issuing Daily Flood Bulletins to concerned officers and this arrangement is stated io be working satisfactorily.

West Bengal.— divers Dwarkeswar and Gandheswari were in floods on 10th. July, 1985. One breach occurred in right embankment of river Dwardeswar ;n Hooghly district. Severe bank erosion occurred at Barikantatala on the left bank of river Fulahar. River Kaljani at Balabhut in Cooch-Behar eroded the lands and affected the habitation in the area and disrupted local road communication. Erosion also occurred in left and right embankments of river Kaljani in Jalpaiguri, left bank of river Siltorsa and in right bank of river Mansai. A vast area of both forest and habitation on the right bank of river Pana was devastated due to its diversion through a new channel in Bhutri forest in Jalpaiguri.

Arunachal Pradesh.—Three bridges were damaged!washed away on Passighal-Jonni road. Road communication was disrupted which was subsequently restored.

Goa, Daman and Diu.—Due to heavy rains in June, 1985, three breaches occurred in different bunds, inundating land and

No.	River			For	Name of CWC Forceast Station	Warning	Danger level	Highest Flood level no far in any pre- vious year	d level	Maximum level reached so far season	Maximum level reached so far this season	No. of Forecast issued	Level as on 29-7-85
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[RAJYA SABHA] by Minister

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Statement

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[30 JULY ₁₉₈₅] _{by} Minister

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IHE DEPUTY CHAIRMAN: Shri Biswa Goswami.

SHRI SHANKER SINH VAGHELA: (Gujarat): In Gujarat State ther* is no

वहां सूखा पड़ रहा है, इन्होंने वहां बाढ़ 1 would like to know from the Minister why Gujarat is added in.

flood. Here the name of Gujarat is there.

उपसभापित : वह जब जवाब देंगे तब बता देंगे।

SHRI BISWA GOSWAMI (Assam) Madam Deputy Chairman, in Assun then are two waves of floods this year as the hon. Minister has mentioned in his statement. Practically the entire State has experienced unprecedented flood though flood is a regular feature in Assam, up till now no concrete measures been taken to control floods there. The Brahmaputra Board is there. I don't know what the Brahmaputra Board is doing in the matter of controlling floods in that It has been mentioned in the statement that a Master Plan is going to be chalked out I do not know when the Master Plan will be chalked out. that integrated measures for the generation of hydel power, irrigation and flood control should be taken up. Unless that is done, it will be futile to talk about flood control measures. What we do is we talk about at the time of monsoon, flood control measures and when the monsson is over we forget this. That is why the people of that area are suffering great hardships. Up till now two waves of floods have taken place and wo do not know how many more waves of floods there will be because in Assam, up to the month of September there may be floods. Last year the floods in September was very devastating in the lower Assam area Madam, apart from the flood problem in Assam, I think, perhaps, the hon. Minister knows that erosion is another very big problem in the State and that erosion has assumed an alarming proportion. Some two years ago, the then hon. Minister of Irrigation visited the Moriahola area and assured of certain measures for protecting the Kaziranga Game Sanctuary the place of one-horn .Rhino. And that Game Sanctuary is being eaten up by river Brahmaputra, but nothing has been done. Although the Minister visited that area and assured that prompt protective measures would be taken, up till now nothing has been done. also this matter was referred to the Supreme Court by way of a petition by former Member of Rajya Sabha Shri Sureudra Mohan, and the Government at that time informed the Supreme Court that prompt measures would be taken, but up till now nothing has been done, and the famous Kaziranga Game Sanctuary facing extinction. Therefore, I would like to know from the hon. Minister what steps in this direction the Government is going to take to protect Kaziranga Game Sanctuary. Not only in the Moriahola area but in the entire area of Assam in the lower Assam area, in the Palasbari area and Mukalmua area many villages are facing the river eros'on. unless measures to protect them from erosion by rivers are taken promptly and on a war-footing, many villages will be eaten up by the rivers. Therefore, Madam, I would like to ask the hon. Minister to enlighten the House as what steeps the Government will take to stop the erosion which is assuming a alarming proportion in the State of Assam.

Then, Madam, I also want to know from the hon. Minister whether an expert team has visited the area to assess the losses due to the floods. The hon Minister has not mentioned about the number of human lives lost in the Assa-n floods. And so far as I know, there are al least more than 30 human lives lost in the Assam floods, and the loss of animal life will be much higher. I would like to know from the hon. Minister what the total loss of human lives and the total loss cf cattle lives are due to the floods.

Then, if an expert team has not visited the area, it should vish immediately. It

should visit that part of the country *to* assess the Joss by the floods so that the Government can sanction sufficient money to meet the requirements of the people.

These are the questions that I wanted io ask.

SHRI S. W. DHABE (Maharashtra): Madam Deputy Chairman, the Minister has given a comprehensive repor, about the flood situation in the country inc'udiag that in Bombay city and Goa where due to heavy rains there was heavy damage to property and about a hundred persons lost their lives.

la this connection, a report in today's Navbharat Times states that the situation in Bihar, Punjab, Assam, Arunanchal Pradesh. Uttar Pradesh and Bengal is very serious, and it has given ihe details of the situation. I would like io know from the Minister whether any warning was given by the Central Government to the various States about the floods which were likely to occur because in many States where there was generally no flood situation, like Punjab, this is the suction which is occurring this year. The flood situation has become an annual feature. In the past we also discussed about drought and floods situation. Now, we are discussing about flood the situation which has affected large number of people. It is a very serious matter. In Bihar alone 3 lakh people are affected by floods. The Minister, has stated in his statement that a comprehensive master plan for the flood control measures in Ganga is under preparation by the Ganga Flood Control Commission I would like to know since when work is going on. Why the Commission has taken such a long time to submit its report? The Minister has also said that on 27th June, 1985 the Ganga Flood Control Board reviewed the position on the master plan as well as the preparedness of Basin States. Up till now, what steps the Government has taken to control the floods and their recurrence? The Minister has gone by the plane to review the whole flood situation. We have been hearing this every year. I would liks to

know whether any warning has been given to the different States about the floods in advance? Whether any preventive measures have been taken in this regard?

I would like the Minister to reply my above specific questions during his observation.

SHRI M. M. **JACOB** (Kerala): Madam Deputy Chariman, this time the floods, sea erosion and landslides have severely affected the State of Kerala and also some parts of the country as stated by the Honourable Minister. Soon when the news came that 102 people died on account of floods and landslides, our Prime Minister was gracious enough to rush some financial assistance for the families of those people who lost their lives. At least 52 per cent of the population of the State was affected due to the unprecedented calamity. In this connection I would like to seek a few clarifications from the Miinster regarding the huge losses suffered by the people in Kerala. Now, the

unprecedented calamity. In this connection I would like to seek a few clarifications from the Miinster regarding the huge losses suffered by the people in Kerala. Now, the State of Kerala is not having money to spend for the relief operations. The Kerala State is not very rich to afford money for relief operations. Thi present rule of the Government is that 75 per cent of the money will come as grants from the Central Government and 25 per cent will have to be met by the State Government. Is it possible for the Government to waive this condition?

In the light of the recommendations of j the Seventh Finance Commission regarding natural calamities of an extreme nature, in such situations the grant* could be enhanced. I would like 1» knew whether it is possible for the Government to give cent per cent grant in view of the above recommendations by the Seventh! Finance Commission.

The Kerala is a coastal State. It has a coast of nearly 560 KMs lone. Almost larger portion of it is affected by -*M* erosion. Many coconut trees haw been lost in several parts of the State. About

[Shri M. M. Jacobl 176 KMs of vulnerable areas have been declared as areas of sea erosion. I would like to know what steps ihe Government would take to prevent sea erosion on a permanent basis. This is occurring every year.

As a result of floods and sea erosion nearly 4.7 lakh houses have been washed away. Therefore, I would request the Honourable Minister to use his good offices to move the Ministry of Works and Housing to provide adequate funds for the construction of houses in Kerala for those who have lost their homes.

' My next question is: is it possible to give top priority for the construction of roads that got damaged this time because the extent of damage in the roads is so vast Which eannot be maintained by die State's financial resources and the next question, Sir, is will the Government institute u top level expert study group to find out the causes of constant and periodical landslides in the State of Kerala where people die when the land-slides occur without any warning and so many lives are lost? The next question is: is it possible to provide adequate funds for our plantations of cash crops which take five to seven years to come to yeilding stage like cardamom, rubber and coconut and paddy and other other crops besides crops that are lost? What steps you contemplate to rescue the cash crops of Kerala which are foreign exchange earners? Another question Sir,: is it possible to create a permanent fund for cmetgency relief at the national level so that as soon as the calamity happens the aid also can come simultaneously without delay? Sir. other matters are the norms ixed by the Government—norms for house instruction norms for planting the agricultural areas and all. All that are outated and very old-fixed about ten or Is it not possible fc.r ifteen years ago. le Government to revise the norms lew of the escalation of the costs? Sir. 1 another question, is whether any ational policy on flood controls mis conte-

mplated? Is it possible to have a national policy where speedy action is required? Sir, the last question relates to constructing bunds of a permanent nature especially in places like paddy bow' of Kerala called Kuttanad? Is it possible to have bunds constructed of permanent nature to avoid recurrence of this calamity for ever and ever?

We are thankful to the Government this time that the Agriculture Minister made an aerial survey of the places The Prime Minister as I mentioned earlier and the Government of Kerala and the Chief Minister and the Government acted immediately to remedy the situation but even then, Sir, the calamity is so vast and this requires immediate attention of the Government on a larger scale' and in a massive manner. Thank you.

थी राम नरेश कुशबाहा (उत्तर प्रदेश) : माननीया उपसभापति जी, क्या कहं-ज्यों-ज्यों दवा की, मर्ज बढता ही गया । ज्यों-ज्यों बाद नियन्त्रण व काम सरकार करती है बाढ़ का क्षेत्र बढ़ता ही चला गया । माननीय मंत्री जी ने कहा है कि हमने राज्यों को एक माडल प्लान, बाढ प्लान दिया जिस पर किसी ने कोई काम नहीं किया सिवाय मनीपुर के । श्रगर श्रापने कोई योजना भी दी और इस पर कहीं काम नहीं हुआ तो इसके खिलाफ ग्रापने क्या कार्रवाई की ? ग्रापने उन राज्यों से कार्रवाई करके क्या पूछा? मान्यवर, मैं एक बात कहना चाहता हं कि ग्रापने पहले बांध बनवाया ग्रौर उसके बाद बांध स्कवाया कि बांध का कोई फायदा नहीं । एक बार स्नापने बनवाया और फिर रुकवाया । मझे समझ नहीं ग्राता कि यह दिल्ली से तुगलकाबाद श्रीर तुगलकाबाद से दिल्ली तक कब तक चलते रहेंगे । ग्राप कोई परमानेंट सैटलमेंट. कोई स्थायी उपाय बाढ़ के लिये क्यों नहीं करते ? घगर ग्रव तक नहीं किया तो ग्राप करने का प्रबन्ध कीजिए । दूसरी बात मैं श्रापसे यह कहना चाहता हं कि बाढ़ भामतौर से सितस्बर या अक्तूबर में आती है। सितम्बर अभी दूर है और पहले से ही काफी नुक्सान हो गया है । मैं नही मानता कि ग्रीर बाढ

थाए, सुखा ग्राए लेकिन ग्राम तौर से हो जाता है। हमारे उत्तर प्रदेश में देवरिया जिला बहत पीडित है । मान्यवर, धमर किसी का

5.00 P.M. पालतू पण् किसी के खेत में चरने चला जाता है तो इस बात पर मुकदम चलता है, सजा भी हो सकती है और मुधावजा भी मिलता है। बिहार में एक पिपाजी बांध है जिससे उत्तर प्रदेश में दैवरिया जिले में कम से कम पांच सी गांव हर साल बाढ़ में इव जाते हैं, लेकिन बिहार सरकार उस बांध की मरम्मत नहीं करती है । मैं जाता चाहता हूं कि बिहार सरकार उस बांध की मरम्मत क्यों नहीं करती है ग्रीर इस संबंध में ग्राप क्या कर रहे हैं ? विहार सरकार का जो यह त्रिमिनल काम है इसको ग्राप ठीक क्यों नहीं करते हैं ? उत्तर बिहार का तो इससे कोई नक्सान नहीं होता है, इसलिए विहार की सरकार इसकी मरम्मत नहीं करती है । लेकिन उत्तर प्रदेश के देवरिया जिले में पांच सौ गांव हर साल पानी में ड्ब जाते हैं । ग्राप इसकी जिम्मेवारी क्यों नहीं लेते हैं ? देवरिया जिले की परवाना तहसील के जो पांच सौ गांव बाढ़ में डब जाते हैं उनको बचाने के लिए ग्राप क्या कार्यवाही कर रहे हैं ?

जब बाढ ग्राती है तो ग्राप लोगों को दियासलाई, नमक ग्रौर तेल भेजते हैं । लेकिन यह समस्या का स्थायी समाधान नहीं है । बाढ़ ग्राने पर ग्राप प्रत्येक परिवार को छोटा-मोटा खर्च चलाने के लिए रुपया दे देते हैं, रेवड़ी की तरह बांट देते हैं । मैं चाहता हूं कि ग्राप बाढ़ को रोकने के लिए कोई स्थायी बन्दोबस्त कीजिये । श्रापने कुछ गाँवों का स्तर भी ऊंचा किया है और जिन गांवों का स्तर ऊंचा किया गया है और जिनको सडकों से जोड दिया गया है वहां पर बाढ़ का ग्रसर कम हो गया है। लेकिन जो गांव निचले स्तर पर हैं वहां पर अभी भी बाढ़ ग्राती है । मैं यह निवेदन करना चाहुंगा कि बाढ़ की समस्या को हल करने के लिए इसका स्थायी हल निकाला जाना चाहिए।

उपसमापति : श्री राम चन्द्र विकल । मैं ग्रापके ध्यान में यह बात लाना चाहती हं कि माननीय सदस्यों को अपनी जगह पर से ही बोलना चाहिए । लेकिन अगर वे दूसरी जगह से बोलना चाहते हैं तो उनको परमिश्रन लेनी चाहिए।

श्री राम चन्द्र विकल (उत्तर प्रदेश) : उपसभापति महोदया, मैं यहां पर कुछ काम करने के लिए आया था।

हमारे सिचाई मंत्रं जी ने ग्रभी जो वक्तव्य दिया है उससे सावित होता है कि बाढ़ का देश-व्यापी प्रकीप हो चका है। चाहे कश्मीर हो, चाहे केरल हो, श्रासम हो, यु० पी० हो, बंगाल हो या उडीसा हो, सभी राज्यों में छोटी-मोटी वाढ जरूर ग्राई है । यह बात सही है कि हमारे देश में सिचाई विभाग की तरफ से ज्यादा से ज्यादा बांध लगाये जा रहे हैं। लेकिन यह भी देखने में श्राता है कि बाढ़ में बांघ टट जाते हैं । मैं स्वयं इसका भक्तभोगी हैं। बागपत में बाढ़ ग्राती है ग्रीर सिकन्दराबाद, दादरी में भी बाढ ब्राती है। मैं जब फार्म कारपोरेशन का चेयरमैन था तो लोडोवाल में एक फार्म बाढ में डब गया था । मैं वहां गया था । सतलज की बाढ से पानी ग्राया था । इस पर विचार करने के लिए एक मिटिंग चण्डीगढ़ में बुलाई गई । उस मीटिंग में सिंचाई विभाग के चीफ इंजीनियर भी थे । जब उनसे पुछा गया कि घाप इस बांध को क्यों नहीं बनाते हैं तो वे कहने लगे कि हमारे पास पैसा नहीं है । सौ मील की दूरों तक बांध बनाने के लिए पैसा कहां से आएगा ? वे यह बात बोलते गये, हम सुनते गये । जब चीफ इंजीनियर साहब सब कुछ कह चुके तौ मैंने कहा कि जब बाढ़ आ जाती है तो लाखों रुपया उस बाढ़ के लिए कहां से ग्रा जाता है ? तब जरा चीफ इंजीनियर खामोश हए। सरदार जी थे। फिर मैंने कहा यह कट सत्य है, भ्वतभोगी हं, मैं सिचाई मंत्री और कृषि मंत्री रह चका है। जानता है, सारे देश में घूमा हूं और बाढ़ की अनेक घटनायें जानता हैं, कितने ही राज्यों की बात, सब कहाची मुझे मालम है। क्या मैं सच कह दं। को बोले; हां, सच कह दो । मैंने कहा कि टटन के बाद तुम्हारे विभाग के कर्मचारियों की आमदनी ज्यादा होगी,

[श्री रामचन्द्र विकल]

Statement

इसलिये, तुड़वान में खुश हो । यह कट् सत्य है। जहां पर बाढ़ नियंत्रण का काम कर रहे हैं, वहां बाढ़ों पर ग्रापार धन खर्च किया जाता है । इस पर नियंत्रण होना बहुत जरूरी है। बहुत से काम हासकते हैं, इससे बहुत से गांव बचाये जा सकते हैं, बहुत से इलाके बचाये जा सकते हैं। ग्रंभी स्टेटमेन्ट में 340 जाने जाने की बात कही गई है। इसमें मर्वेशियों की चर्चा नहीं है। मवेशी बहुत मरे होंगे । इसमें 616 करोड़ रुपये की हानि बताई है। मैं कहना चाहता हूं कि बाढ के नाम पर पैसे का जो दूध्योग होता है उस पर नियंत्रण किया जाय । गाजीपर जिले के पूर्व में एक ऐसे गांव को कागजो पर रेजिंग कर दिया गया जो गांव जनीन में थाही नहीं । मैंने हाउस में बहस की मांग की थीं, मैं लंडता रहा । जहां पर गांव नहीं है, गांव का नाम नहीं है वहां दिखा दिया ग्रौर बाढके नाम पर रुपया खा लिया। इस तरह बाढ़ के नाम पर मई जुन म योजनायें तैयार कराकर दिखाई जाती हैं भीर उन्हें बाढ़ में बह गया दिखा देते हैं। इसलिये ऐसे कांडों को रोकने की जरूरत है और इनको बहुत कुछ हद तक रोका जा सकता है। मैंन तो यह भी कहा था कि जो बड़े बड़े बांध लगाये जा रहे हैं इतसे ग्रधिक भयंकर हानि हो रही है । पानी हमेशा नीचे की तरफ जाता है और उससे इतनी हानि नहीं होती थी । मैं खुद भुक्त भोगी हूं। जब पानी इस तरह बहुता था तो उससे कभी कमी हमारे किसान खुश हुमा करते थे कि बाढ़ प्रा गई ग्रीर फसल पर जो झींगर ग्रीर दीमक लग गया वहु उससे दूर हो जायेगा । इसके कारण रवी की फसल अच्छी हुआ। करती थी । खरीफ की फसल छोटी मौटी मारी जाती थी । लेकिन श्रापने जो बांध लगाये हैं इससे बहुत भयंकर नुक्सान किसानों का हो रहा है । उपसमापति महोदया, मैं भक्त भोगी हूं। 1957 में जम्ना पर बांध बना दिया गया, यह श्रोखला के पास है । उससे कितना बीभत्स कांड हुआ उसके बारे में में बता नहीं सकता । ग्रभी चार साल पहले 1976 में

जमना में दोनों तरफ बांध बांधे हुए हैं। बाढें के कारण ग्राई० टी० ग्रो० को रोक दिया गाजियाबाद की तरफ स्रौर निजामु-द्दीन में भी लगा दिया गया, कि ये जो पुंच अभी बन हैं, ये टट अधेंगे, ये हिलते हैं, एक हक्ते तक दैकिक बन्द रहा। गाजियाबाद की पब्लिक यहां घिर गई। मैं घुमता रहा; गांबी नगर ग्रौर शाहदरा की ग्रवादी परेकान रही । जो नोएडा है इसको द्याप इंटरनेशनल सिटी बनाने जा रहे हैं। वहां दानों नदियों भ बीच ग्रागर भाबादी आ रही है । हमारी ऐसे क।मी के लिये कोई योजना नहीं होती । इस तरह से नांदेयों के पाटों के बीच में श्रवादी नहीं होनी चाहिए। बांध लगते हैं ग्रीर ट्ट जाते हैं ग्रीर इसके कारण भयंकर कोड होते हैं। हम इन बातों पर विचार करके भविष्य के लिये सोचें। मैं चाहता हं कि इस पर परी बहस हो । आप कई सिचाई मंजियों की कमेटी बनायें ग्रीर बाद वाले राज्य के मुख्य मंत्रियों ग्रीर सिंचाई मंबियों के सुझाब लेने के बाद ग्रपने श्राफिसरों को बिठायें, हमारे साथ बिठायें ग्रीर इस पर निर्णय लें। हम जानते हैं कि श्राप हाया तो देते हैं लेकिन जहां पर बांध नहीं बनाना है, जहां जरूरत नहीं है वहां बांध बन जायेंगे लेकिन जहां जरूरत है वहां नहीं बनेगें। इस तरह की बात देखने में ग्राई हैं। ऐसे ग्रनेकों उदाहरण हैं । मैं एक बात सिंचाई मंत्री जी से कहना चाहंगा कि बाद की विभीषिका से जन-बन, मवेशी और मकानों की हानि तो होती हा है, लेकिन उस के बाद भी भयंकर बीमारी मवेशियों ग्रीर मन्द्यों में श्राती है । उसकी रोकथाम का ब्याल पहले नहीं किया जाता है। जब इस बात की जानकारी है तो इसके लिये पहले से तैयारियां क्यों नहीं की जाती, क्यों इस पर नहीं सोचा जाता? इस पर उस बक्त सोचा जायेगा जब बाढ़ के बाद इस तरह की बीमारियां फैल जायेंगी । इन बीमारियों से भी बड़ी जन-धन की हानि होती है। इस के बारे में हम पहले से इंत्र नाम नहीं करते । इसको पहले से करना जरूरी है।

by Minister

हमारा बाढ़ कन्ट्रोल बोर्ड बना हुग्रा है, गंगा बेसिन बोर्ड बना हुआ है गंगा बेसिन बोर्ड में ब्राठ राज्य बाते हैं,

by Minister

लेकिन बाढ़ का क्या परिणाम इस पर बाढ से पहने गंभी जा से नहीं सोवा जाता । (समय की घंटी)

बाढ़ के नक्सान से बचन के लिये राज्य सरकारों क बीच श्रापस में सहयोग भीर सामंगस्य होना बडत जरूरी है।

उपसभापति : अव ग्राप समाप्त की जिये ।

श्री रामचन्द्र विकल : राज्य सरकारों और कन्द्र सरकार क विभागों के बीच में तालमेल न होने से कभी कभी इस पर ठीक से अमल नहीं हो पता है। कभी कभी...

उपसभापति : आपने अपनी वात कह दो ...

श्री रामचन्द्र विकल : राज्य सरकारे भी ग्रापस में भिलकर ग्रापसदारी से कई मसलों को निपटा सकती है।

इन जब्दों के साथ मैं माननीय मंत्री बी से चाहता हं कि बेड्स के लिये एक प्रच्छी कमेटी बनाएं और उस कमेटी को बनाकर बाढ पौडित नीगों के नमाइंदों को . बलाकर अपने आफिसरों के बीच में विठायें, जो इस पर दो-तीन दिन बहुस करें धीर इसकी रोकवाम के लिए ग्रपने सुझाव दें ताकि सरकार उस पर विचार कर इसके निदान का उपाय निकाल सके ।

थी हक्म देव नारायस यादवः उपसभापति महोदया, मैं तो यहां ग्रभी बाढ के सवाल पर प्रक्त पूछ रहा हं लेकिन मेरे गांव बाढ से धिर गये होंगे और मेरे बच्चों को घर से निकलने के लिए रास्ता नहीं होगा । क्योंकि हमारे यहां उस इलाके में भारदवाज जी भी जानते हैं हमारे यहां लोग गीत ही गाते हैं कि---

दुख ही जन्म मेल, दुःख ही गामाम्रोल. सख स्वपन नहीं मेल, हे भोला बावा करवन हख दुख मोर ।

इसमें इतनी पीड़ा है कि सबेरे लोग उठ कर 12 महीने भीर के समय में यह कहते

हैं कि हम तो बाह में जन्मते हैं, बाह में पलते हैं, बाढ़ में ही मरते हैं तो जलाने के लिए जमीन भी सुखी नहीं मिलती है जिससे किहमारी लाश को भी दफनाया जा सके। जैसे कि विकल जी ने भी महा और मैं भी यह कहता हं कि जब बाढ आएगी तब सब कुछ होगा । कुछ दिन पहले भी मैंने इस प्रक्त को उठाया था। बिहार सरकार की तरफ सेएम०एल० ए० ग्रीर लोकसभा के जो सदस्य हैं उनके लिए डेंढ लाख रूपये विये हैं कि ग्राप जहां जहां ग्रावण्यकता हो योजना दो तो उस पर खर्च करेंगे। यह पैसा उनकी मरजी के अनुसार खर्च करने के लिए प्रावधान है । लोकसभा सदस्य थी विजय कुमार मिश्र और उस इलाके के भृतपूर्व एम० एल० ए० जगदीश चौधरी ने योजना दे दी, एक साल हो गया है उन्होंने योजना बनाई है लेकिन धभी तक उस रुपये को खर्च नहीं किया गया है। केन्द्रीय सरकार की स्रोर से जो पैसे दिये हैं उनको भी खर्च नहीं किया गया है। में ब्रापसे यह जानना चाहंगा कि विकल जी ने ठीक कहा कि बाढ़ के साथ साथ घ्रष्टाचार भी होता है मैं तो कहता हं यह बाढ नहीं है यह तो भ्रष्टाचार की वाढ है (क्मवधान) लोग इसमें मालामाल होते हैं। बाढ़ तो सीने का ग्रंडा देने वाली मुर्गी है । कोसी परियोजना, गंडक परियोजना, यह जितनी भी परियोजनाएं हैं, ये सब सोने का खंडा देने वाली मुगियां हैं। नदियों में से भ्राप बाल निकालते हैं। किसी इंजीनियर ने कहाथा कि यह बाल नहीं है यह स्वर्ण कण हैं। इनकी सफाई जब होती है तो लोग इसमें करोड़ों रुपये मार कर अरबों पति हो गये हैं। इसका कोई रास्ता ग्रापको निकालना होगा । में सरकार से पूछना चाहता ह कि गंगा का जल स्तर जब हमारे बिहार में ऊंचा होता है तब सभी नदियों में जल स्तर नीचे रहता है। क्या आप उन सभी नदियों को एक दूसरे के साथ जोड़ने की कोई योजना बनायेंगे जिससे किसी नदी में अगर बाढ बाबे तो उसका पानी सभी नदियों में फैल जाए जिससे बरबादी न हो सके । सभी नदियों को एक दूसरे से जोड़ दिया जाए। उत्तर बिहार में हर पांच किलोमीटर पर बड़ी नदी ग्रीर हर एक किलोमीटर पर एक छोटी नदी है। वहां पर नदियों का एक

[श्री हक्मदेव नारायण यादव]

Statement

जाल बिछा हम्रा है । यदि इन सब को एक दसरे के साथ जोड़ दिया जाए तो हमारी बाढ की समस्या का समाधान हो सकता है। हम आपसे इतना ही मांगते हैं । दूसरा यह है कि नदियां भर गई हैं नदियों के पेटे में मिटी ग्राते ग्राते नदियां ऊंची होती जा रही हैं, नदियों के पेट में मिट्टी भर जाने से उनमें पानी ग्रहण करने की क्षमता कम होती चली जा रही है । सड़क से, जहां ऊंचा हो गया है जिससे नदी की पेटी बाम हो गयी है। तीन फूट पानी लेने की नदी में जहां क्षमता है वहां उसमें दो पेट मिट्टी जम गई है। इसलिए छोटी छोटी नदियों में बाढ़ ग्रागई है। क्या सरकार इस समस्या के समाधान के लिए कोई ऐसी योजना बनाएगी कि उम नदियों के पेट की सफाई कर की जाए जिससे कि जल के बहाव में रुकाबट न आए और उस नदी के पेट में पानी काफी समा जाए । मैं एक बात कहना चाहंगा कि सिचाई, विद्युत उत्पादन श्रीर बाढ़ नियंत्रण इन तीनों को जोड़ कर एक समग्र व्यापक योजना वनाइये इससे बाढ़ नियंत्रण भी होगा इससे छोटी छोटी नहरें निकाल कर सिचाई भी होगी और इससे विद्युत का उत्पादन भी होगा । ऐसी कोई योजना बनाइये । जहां पर बही क्षमता के जनरेटर लग सकते हैं वहां पर बड़े जेनेरेटर बिजली पैदा करने के लिए लगाइये । जहां छोटे छोटे जेनरेटर लग सकते हैं वहां छोटे लगाइयं । 1100 किलोबाट. किलोबाट, 25 किलोबाट, 20 किलोबाट, 10 किलोबाट जहां जितनी क्षमता हो वहां पर उतनी बिजली उत्पन्न करें जिससे सभी जगह विजली मिल जाए । अपनी बात समाप्त करते हुए मैं सरकार से प्रार्थना करूंगा कि हमारे यहां हिन्दू धर्म शास्त्र के अनसार शंकर गंगा को ग्रपनी जटा में रोक लिये थे, उन्होंने अपनी जटाओं का इतना जाल बिछा दिया था कि गंगा भी उस में भल गई थी। तो भेरा कहना यह है कि सरकार के पास यह योजना होनी चाहिये कि नहरों का इतना जाल विछा दिया जाए कि सारा पानी नहरों के अन्दर आ जाए जो कि लोगों को किसानों को बरबाद न कर सके। कम से कम जिस समय मैं यहां बोल रहा हं हमारे इलाके के लिए कछ

जरूर करिये जहां बाढ़ में जन्मे हैं बाढ़ में बढ़े हैं जहां लाश भी बाढ़ में बहा दी जाती है क्योंकि साढे तीन हाथ सुखी जगह भी दफनाने के लिए नहीं मिलती है।

by Minister

SHRI KAMALENDU BHATTACHAR-JEE (Assam); Madam Deputy Chauhan, the State of Assam recently faced devastating floods. Floods have almost been an annual feature in our State, particularly in Barak Valley. There has been a great deluge in 1966, 1976 and 1985. Now, every time there is a huge loss in terms of property, in terms of human lives and cattle population,, the Government has to sanction substantial amount oi money by way of assistance to the people. my specific question is, when there is already a project report completed on Barak dam at Tepaimukh and til's CWC suggested construction of Bank Dam, is the Government going to execute that particular Barak Dam project which is estimated to cost Rs. 10.87 crore*.

No.2. There has been a fresh flood in Kachar district, and as it appeared also in aewspapers, there have been flash floods in Punjab, while the Government of Punjab has declared a financial assistance of Rs. 10,000 to be given to the nearest kin of the flood victim, in the case Assam the amount is only Rs. 1500 Now, such steps may give rise to regionalism. My question is, is the value of a human life is less in Assam and is the value of a human life more in Punjab? My 9impie question is, is the Government contemplating to find out any norm of financial assistance' to be given to the near«»t kin of the flood victims?

Now, Madam, you will quite agree that during these floods many houses were completely demolished. Thousands of cottages belonging to the poor people were washed away. These poor people cannot spend Rs. 5000 or Rs. 10,000 within a short span of time and re-construct their houses. And you are quite aware that the Assam Government is not financially sound enough to provide funds

for tile purpose of construction of houses which the people have lost as a result of th* wrath of these floods. My question is, is the Central Government contemplating to grant a handsome and substantial financial assistance to the Government of Assam so that the Government of Assam can give grants to the flood-affected people Io help them to reconstruct their Icuses

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Now, my next question pertains to %e erosion problem in the Mariahola area in Jorhat district. There is a constant threat that the National Park in Kaziranga is going to be washed out of existence and there is the erosion problem in Bokakhat town and there is a huge area of paddy land under threat. Also in Mukolmua there is the problem of erosion. My specific question is, what steps is the Government of India contemplating to cheek those erosion and save the people therein?

My last question. There has been a furore and hue and cry over a particular question and we are all confused over it. The BJP people and the CPI (M) people even took out processions and demanded that the Deputy Commissioner of Kachar should declare that Kachar is a foodaffected area. A lot of confusion has been there. Now, my specific question is, is there any legal provision to declare that a particular area is a flood-affected area or not?

With these questions, 1 conclude.

THE DEPUTY CHAIRMAN: Shri Suraj Prasad.

श्री सरज प्रसाद (बिहार) : महोदयाः बाइ हमारे यहां हर साल ब्राती है ब्रीर इसके चलते फसल की तो बरबादी होती ही है साथ ही साथ सैकडों व हजारों लोग वाड़ के जिकार हो जाने हैं। इस साल फिर बाढ आई है और सरकार ने यह कहा है कि इसके चलते ग्ररबों रुपये की सम्पत्ति की ब बादो हुई है। अभी अखबारों में जो वातें ग्राई हैं उसमें एक बात की चर्चा बहुत जोरों से है ग्रीर कई लोगों ने इस तरह का अर्िटकल भी अखबारों में लिखा है कि हिमालय पर पेंड-पाँधे बहुत अधिक काट दिये गये हैं, जिसकी वहज से पंजाब श्रीर उत्तर भारत के जितने भी राज्य हैं उन राज्यों में बाह का प्रकोप वहता जा रहा है।

by Minister

में सरकार से यह जानना चाहंगा कि क्या सरकार को इस बात की जानकारी है कि इस तरह से पेड़-पौधे कार जाने के कारण उत्तर भारत में खास करके इस साल पंजाब के बारे में इस बात की खब चर्चा है कि पंजाब में बाढ का प्रधान कारण हिमालय पर जो पेड-पौधे काट दिये गये हैं, वह प्रधान कारण हैं ? ग्रगर इस तरह की बाते है, तो सरकार क्या कोई ऐसे भी कदम उठाने के बारे. में सोचर्ता है ताकि हिमालय पर पेइ-पौधे लगाये ज ताकि बाढ़ का प्रकोप जो पंजाब या उत्त भारत के राज्यों में हुआ करता है, उसे रोका जा सके ?

दूसरी बात इस संबंध में जो मैं सरकार से पूछना चाहता हं वह यह है कि माननीय सदस्य ने--जो बिहार के ही हैं, उन्होंने बोलते हए बिहार की चर्ची की-मैं सरकार से यह कहना चाहता है कि हिमालय से बहुत सी नदियां बिहार के अन्दर से आती है और वह लाखों टन जल लेकर आती है ग्रीर खास करके उत्तर बिहार को जल से प्लावित कर देती हैं, लेकिन उन नदियो को हिमालय में बांधने की कोई ग्रामी तक योजना नहीं है। ग्रगर हिमालय में ही निविधीं की बांध दिया जाए, खास करके कोसी कमला ग्रेर दागमती को, तो बिहार के अन्दर जो हर साल बाद अ ती है-- (समय की घंटी) -इस तरह से जो अरबों की बरबादी होती है, उससे बिहार की जनाया जा सकता है।

क्या सरकार के पास इस तरह की कोई दीघंकालीन योजना जिचाराधीन है जिससे वाह रोकी जा सके सिनाई का इंतलाम हो सके और बिजली बड़े पैमाने पर पैदा की जा सके ? हम- लोगों की सूचना है ग्रगर हिमालय में इस तरह का बांध बना दिया जाए, तो इतना बिजली का उत्पादन ही जाएगा कि वह सिर्फ बिहार के लिए ही नहीं, बल्कि दूसरे राज्यों की विजली क भी ब्रापूर्ति की जा सकती है।

श्री सूरज प्रसाद]

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सरकार ने चर्चा का है गंगा की-- गंगा के बारे में बहुत दिनों से चर्चा यह है कि गंगा के पेटा में टाप बन गये हैं, गंगा का पेटा ऊंचा हो गया है जिसकी वजह से बाढ़ का प्रकोप हर साल बढ़ता जा रहा है, सुझाव पहले यह था कि गंगा का डेजिंग हो, कि उसके पेटा की सफाई की जाए, उसके पेटा में जो मिट्टी जमा हो गई है, उसको दूर किया जाए।

क्या सरकार इस तरह का कोई कदम उठाने के बारे में विचार कर रही है ? (समय की घंटी)-मंघर जिले में गंगा की बजह से इरोजन हो रहा है और मैं सरकार से यह कहना चाहंगा कि इस तरह से इरोजन को रोकने की दिशा में तत्काल कदम उठाने चाहिएं।

ग्रन्त में मैं सरकार से यह जाना चाहता हं कि केरल को सरकार ने 15 करोड़ रुपये वर्षा के कारण या समद्र के जल स्तर के कार उठने के कारण जो क्षात हुई है, उसकी रिलीफ के लिए दिया है, पंजाब को भी 15 करोड़ दिया है, असम को 4 करोड़ दिया है। मैं सरकार से यह जानना चाहगा कि बिहार कों, वेस्ट बंगाल को, उत्तर प्रदेश को सरकार ने कितने रुपये दिये है ताकि बाढ़ सहायता का कार्य सचार रुप से चलाया जा सके ?

अन्त में मैं सरकार से एक सवाल और पूछना चाहंगा कि यह बात साबित हो गई है कि जैसे-जैसे बांघ बनते हैं. वैसे-वैसे बांघ से बाढ़ का प्रकोप बढ़ता जा रहा है। क्या सरकार ने इस पर कोई विचार किया है... (ध्यव-धान)

उपसभापति . सूरण प्रसाद जी आप सवाल पुछिये ।

श्रो सुरज प्रसाद . . . कि क्या बांध के स्थान पर दूसरी कोई योजना है जो सरकार के विचाराधीन है, ताकि बाढ़ के प्रकोप को रोका जा सके ?

उप सभापति : श्री भवरलाल पंवार । यह इनकी मेडन कंट्रीब्युशन है।

भंवरताल पंचार (राजस्थान यहँ एक बड़ी विडम्बना महादया, ग्रोर भारतवर्ष को ग्रजायब

by Minister भी कहा जाता है। एक स्रोर तो उत्तर भारत में पानी के कारण ताहि-ल्राहि मचती है ग्रौर दूसरी तरफ राजस्थान के पश्चिमी भाग में पानी के अभाव में लाहि लाहि मच रही है। महोदया, भारत को आजाद हुये 37 वर्ष होने के पश्चात् भी प्रकृति ने जो पानी भारतवर्ष को दिया है उसका उपयोग भारत की जनता के लिए ग्रब तक हो नहीं पाया है। पानी के लिए राजस्थान सदैव से मांग करता रहा है । हमारे कांग्रेस के महामंत्री के रूप में प्रधान मंत्री जी 1983 में जोधपुर ग्राये ग्रीर ग्राखा-सन दिया कि जल्दी ही पीने का पानी पहुंचाया जाएगा लेकिन वह ग्रभा तक नहीं पहुंच पाया है । जब इस ज्ञान ग्रीर विज्ञान के यग में मनुष्य अन्तरिक्ष में पहुंच चुका है तो क्या यह प्रकृति की देन जो पानी है वह एक ग्रोर बाहि-बाहि मचा रहा है ग्रीर दसरी ग्रीर ग्रभाव के कारण जनता मर रही है। तो क्या इसके लिए सरकार ने कोई ऐसा प्रोजेक्ट अपने हाथ में लिया है कि इस पानी का जहां पर ग्रभाव है डाइवर्ट कर सकें ? मैं ग्रापके माध्यम से सरकार का ध्यान भ्राकषित करना चाहंगा कि जिस प्रकार इस बाढ़ के लिए एक्स्टा ग्रांट देनी पड़ती है उसी रूप से अगर पिछले 37 वर्षों में हर वर्ष एक्स्ट्रा ग्रांट स्वीकृत की जाकर इस पानी को राजस्थान की तरफ डाइवर्ट किये जाने की प्रक्रिया और प्रारूप होता तो जरूर इधर बाह का सुनियन्त्रण होता और ग्रभावग्रस्त को पानी मिल जाता । धन्यवाद ।

श्री कैलाशपीत मिश्र (बिहार) : महोदया, मंत्री महोदय का जो स्टेटमेंट हैं इससे ऐसा लगता है कि बाढ़ के दिनों में इन्होंने कुछ प्रदेशों का भ्रमण किया है। बिहार के भ्रमण का इसमें उल्लेख नहीं है। ग्राज यही समाचार-पत्नों में महानंदा ग्रौर गंडक तीन निदयों पर बंधे हये बांध में से तीन स्थान पर दूटने का समाचार आ चुका है। मुझे एक बात की और जानकारी है। बिहार में ग्रभी तक जो बड़े-बड़े बैराज बने हुये हैं एक कोसी ग्रौर गंडक, कोसी वैराज के ऊपर संकट खड़ा हो गया । जो कच्चा लंबा-चौडा बांघ बना हुआ है उसकी चर्चा मैं नहीं रहा हं, कोसी बैराज बांकरीट सी मेंटेड ज

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योजना बनी थी उसकी मरम्मत के लिए काम समय पर शरू नहीं हुआ । वरसात के थोड़ा सा पहले शुरू हुआ और अब फिर रुका हुआ है । भगवान न करे कि वह बैराज किसी समय टटे। ग्रगर टट गया तो लाखों लोगों के पानी में घिरने का सवाल नहीं है करोड़ों लोगों के जीवन के ऊपर प्रलय का दश्य दिखाई देगा। दक्सर से लेंकर कहलगांव तक गंगा नदी के दोनों ब्रोर कटाव ब्रभी से शरू हो गया है। मैं एक सबाल माननीय मंत्री जी से पूछना चाहता हं लंबा भाषण नहीं करूंगा, बाद जब आ जाती है तब लगता है कि सरकार की भी ग्रांख खलती है और सरकारी ग्रधिकारी तथा मंत्री की भी, लेकिन बाढ़ जब आ जाती है तो उसमें मनुष्य मरता है, जानवर मरता है ग्रीर "पैसा" भी मरता है। ऐसी लाबारी रहती है कि तीनों का मरन होता है। तीनों के मरन को कोई बचा नहीं पाता । लेकिन जैसे बाढ समाप्त हुई जो एक रिपोर्ट तरन्त बाढ के बाद प्रका-शित होनी चाहिये, कितर्न*।* राहत हुई कहां-कहां कितने की बर्वादी हुई है भीर कौन-कौन से काम करने ग्रावश्यक हैं, इरोजन रोकने के लिए कहां तक काम करना है और हरेक साल के काम की योजना साने वाल वर्ष के काम की योजना उसी समय घोषणा करके तुरन्त काम चाल कराना चाहिये । क्या सरकार इस प्रकार की कोई योजना का कोई निर्णय लेने के लिए तैयार है कि बाढ़ समाप्त होते ही हानि का अनमान लगाकार एक वर्ष के धन्दर होने वाले कामों की योजना बनाएगी कि एक वर्ष में ये इतने काम पूरे कर दिए जायेंगे . . (समय की घंटी) . . .

महोदया, एक मिनिट चौर । मैं एक बात का धौर उल्लेख करना चाहता हं कि ग्रभी 1984 के मार्च महीने में तत्कालीन सिचाई राज्य मंत्री श्री रामनिवास मिर्घा जी ने घोषणा की थीं कि छठवीं पंचवर्षीय योजना में विहार को बाट से बचाने के किए, कटाव से बचाने के लिए 156 करोड़ रुपए की स्वीकृति दी गई थी।

पिछली बार यह पृष्ठा यहां कि लोक सभा में स्टेट एरीगेशन मिनिस्टर का उत्तर है, पांच साल बीत रहा है, कितना पैसा ग्रभी तकउस घोषणा के ग्रनसार खर्च

हुआ ? जाकर बिहार में, बिहार सरकार से भी पता लगाने की कोशिश की थी. पता यह लगा कि यहां केन्द्र में स्वीकृति हो गर्य! है, राज्य सरकार और केन्द्र सरकार में पत्नाचार तक नहीं हमा। ग्रव यह 156 करोड़ का उपयोग पांच वर्ष में करने के लिए हालत यह है। केन्द्र ग्रीर राज्य सरकार का सम्बन्ध इस प्रकार का है। नींद इतनी गहरी है कि जब तक प्रलय का दश्य आकर खड़ा न हो जाय, तब तक न केन्द्र सरकार की नींद टटेगी और न राज्य सर-कार की नींद टटेगी ? तो इससे ता यह प्रलय का तांडव लगातार चलता रहेगा क्या मंत्री महोदय इस बात को स्वीकार करेगे बीर इस बात की करेंगे कि बाढ़ समाप्त होते ही हुई क्षति ग्रागे न वढे, इसके लिए ग्रागामी योजना वनाकर कि एक वर्ष के ग्रन्दर इतने काम की पूर्ति सरकार करेगी, चाहे यह सेंट्रली फ्लड वाटर कमीशन राज्य सरकार से मिलकर तय करे या स्वयं केन्द्रीय सरकार तय करे, इस प्रकार की घोषणा करने के लिए आप तैयार हैं क्या ?

by Minister

SHRI NIRMAL CHATTERJEE (West Chairman, Bengal): Madam Deputy listening to the statements of Ministers and the discussions through Calling Attention Notices over the years,- it seems that this has become a ritual...

THE DEPUTY CHAIRMAN: Kalpnath Rai, I want to tell you one thing,

ताली बजाना छार चटकी बजाना इस हाउस की सभ्यता के खिलाफ है अगर आपको कुछ पूछना है, तो चेयर से आकर पूछ सकते हैं।

SHRI NIRMAL CHATTERJEE: Should I continue, Madam?

THE DEPUTY CHAIRMAN: Yes please.

SHRI NIRMAL CHATTERJEE;.... enacted not once but several times in this House. Almost the same kind of quesraised and the same kind of tions are

answers are given. And, it has become

[Shri Nirmal Chatterjee]

Statement

so much a part of our psyche that even in presenting the facts one is afraid that we become rather have We talk very easily in terms of loss of lives and say that we have lost only 340 lives this year, compared to some 1500 lost previous year. Now, the question that strikes me is have we started losing buttle with nature in our country? Have we given up? Are we on the ascending oi are we on the declining plane? These questions arise to my mind for the following reasons.. Not only do the areas which are affected by floods every remain the same, but in every following year new areas are added to them. I am not making any mention of tbe accidental occurrences of nature. We are unable to take away any areas which were affected by floods in a significant manner in a previous year so as to enable us. to say that such and such. area is no longer a flood prone area. I want to know how many areas have we been able to lake away from the ravages of the floods which were affected by floods regularly. through our flood control measures. This is my question.

Thirdly, there is a problem in (urns of engineering also. We know that when dams are constructed, the areas behind that reservoir get silted and over the years[^] instead of being an asset for controlling the floods, they become a liability, creating danger in terms of more floods. So, there is a problem. We have discussed it in some other forms also, even in the Public Accounts Committee, if I may say so, that in the past, some of our planning also was misplanning in the sense that instead of building the dams where it should be built in the beginning. We have built the dam where h have been built in the last. should Instead of the starting point of the river, we may be building the dam at the end. the question of misplanning is also there. whether while planning I do not know flood control measures, these things are looked into. But my question is, we talk so much about entering the 21st century; is there any promise that in the course of the Seventh Five Year Plan, so much of

area which is flood prone, will be taken away from that? Is there a promise that in the course of this century we shall be able to reduce the flood affected areas- to the minimum? Is there any target in the course of this century so that we enter the 21st century with pride? Or, do we leave it to nature admitting our failure to do anything by saying that it is the vag-iry of nature? What is our response after the floods have done so much damage? Can't we do it and face it as an inter-State problem? What is the role of the Ceitre? Madam, the problem occurred last year; I do not know whether it is going to recur this year. There is a river in a particular State which just passes through that State and if it overflows, it does not affect that State so much as it affects the neighbouring State. There is no question of blaming that particular State where the dams are broken

THE DEPUTY CHAIRMAN: Please ask specific questions on the specific subject. We are not discussing the philosophy of it.

SHRI NIRMAL CHATTERJEE: In such a case where that particular State where it originates, is preoccupied with certain problems and therefore is unable to attend to it. In such a case, what kind of mechanism has the Centre developed? This is the question. What is the mechanism to see that that aspect is also tackled so that inter-State understanding also is not affected. My third quetion.....

THE DEPUTY CHAIRMAN: You put only specific questions.

SHRI NIRMAL CHATTERJEE- You have permitted me to put questions.

THE DEPUTY CHAIRMAN: I permitted you to ask a question in the beginning. We have very many people to ask questions.

SHRI NIRMAL CHATTERJEE. But you are not putting any question. Are you?

by Minister

THE DEPUTY CHAIRMAN; Please be serious. Put your questions.

Statement

SHRI NIRMAL CHATTERJEE; Can't we evolve-since this has bee ime. a perennial phenomenon-some kind of insurance, a fund which would be quite in size, like the Crop Drought Insurance? Can't we have a type under the GIC oi a Hood insumnce to tackle the problem of output, the problem of property anj the problem of lives of men and cattle? This is my last question.

श्री करानाथ राय (उत्तर प्रदेश) : ग्रादरणीय उपसभापति महोदया. ग्राज के वैज्ञानिक यग में दनिया के सभी विकसित देशों ने बड़ पर नियंत्रण कर लिया है। ऐसे दौर में जब हमारा देश एक एटमिक श्रीर स्पेस देश है, 37 वर्ष की श्राजादी के बाद भी हम ग्रभी बाढ़ पर नियंत्रण नहीं कर सके हैं। यह बड़ा दर्भाग्य है कि एक तरफ पानी के तवाल पर पजाब, हरियाणा और राजस्थान ग्रापस में संघर्व ग्रांर ग्रान्दोलन कर रहे हैं, दमरी तरफ उत्तर भारत के उत्तर प्रदेश, विहार ग्रीर बंगाल के गांव ग्रीर इलाके पानी में डब पहे हैं। ग्रीर लाखों करोडों की संपत्ति नष्ट हो रही है भीर लाखों जानवर नव्ट हो रहे हैं भीर बहत से प्राणी भी मर रहे हैं। श्रीर उधर दक्षिणी भारत में पानी का भी संबट है। तो मैं सिचाई मंत्री जी से कुछ बातें जानना चाहता है।

क्या सरकार को इस बात की जानकारी है कि पूर्वाचंल उत्तर प्रदेश के आजमगढ जिले में महला गडवल बांध में दरारें पड गयी हैं एवं तमसा नदी पानी के कटाव के कारण मदेसरा गांव के पास तमसा बांध टट रहा है। बांध का कटाव बहुत तेजी से हो रहा है। घाघरा नदीं में पानी का वहाव इतना तेज हो रहा है कि व्रतीपार में पानी खतरे के बिद से ऊपर हो गया है। उत्तर प्रदेश में इलाहाबाद से बलिया के बीच गंगा का पानी इतनी तेजी से बढ़ रहा है कि संपूर्ण पूर्वी उत्तर प्रदेश में भारी बाढ़ की विभीषिका होने की संभावना है। क्या केन्द्रीय सरकार उत्तर प्रदेश सरकार को निर्देश देगी कि वह संभावित बाढ़ पीड़ित

श्रेत्रों की राहत के लिये ग्राग्निम कार्यवाही की तैयारी करे जिससे लोगों को स्नाने वाली सितम्बर और ग्रक्तूबर में बाढ़ की विभीषिका में राहत पहुंचायी जा सके क्या सरकार उत्तर प्रदेश में अनवरत बाढ एवं सखा से छटकारा पाने के लिये अल्पकालीन और दीर्घकालीन योजना बनायेगी ताकि एकर प्रदेश, बिहार और बंगाल को बाढ और रुखा से बचाया जा सके? क्या सरवार विश्व वैक की सहायता से गंगोत्री पर टिहरी हैम का निर्माण शीध्र करायेगी जिससे गंगा की घाटी को बाढ़ की विभीषिका से बचाया आ सके? वया सरकार भारदा, राप्ती: घाघरा, नदियों पर नेपाल सरकार से समझौता करके पंचेश्वरी, करनाली धार भाल बांध जैसे हैमों का निर्माण करायेगी ताकि घाषरा, राष्त्री और कारदा की कटाब की विभीषिका से यू0पी0, बिहार - और बंगाल को बचाया जा सके? क्या सरकार को इस बात की जानकारी है कि टिहरी हैम, पंचेश्वरी हैम, करनाली हैम और भाल हैम के बन जाने से 50 हजार मेगाबाट विजली बनेगी और य0पी0. बिहार ग्रीर बंगाल में बाढ़ एवं सुखा को सदा के दिये समान्त विधा जा सकेगा? वया सरवार उपरोक्त डैमों के निर्माण के लिये दीर्घकालीन समयबद्ध योजनायें बनायेगी ताकि विजली एवं सिचाई दोनों का लाभ उत्तर भारत को मिल सके ? क्या सरकार सभी जल संसाधनों को समवर्ती सुची में रखेगी?

ग्राज हिन्द्रस्तान में सब से वड़ा सकल वाटर के मैंनेजमेंट का है। आदरणीय २५-राभापति महोदया, आप एक साइंस की-विद्यार्थी भी रही हैं। ग्राप जानती हैं कि इस मल्क में जहां पानी और प्रवृति की तरफ से इतने नेचरल रिसंसीज हैं वह मुल्क लगालार सखा और बाह और तरह-तरह की महामारियों का शिकार हो रहा है। यह बहुत दुर्भाग्य की बात है। हम अपने को एटामिक देश कहते हैं और स्पंस पादर कहते हैं. लेदिन पानी के संकट के कारण आज इस समय जो ग्रापकी रिपोर्ट दी गयी है, मैं ग्राप से कहना चाहता हं कि 1971 में टेहरी हैम का श्रीमती इन्दिरा गांधी जी ने शिलान्यास विध्या था। अगर टेहरी हैम का निर्माण कर दिया जाय तो गंगा से जो उत्तर प्रदेश, बिहार ग्रांन बंगाल एफेक्टेड हैं वहां कभी बाद नही

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श्री कल्पनाय राय]

श्रायेगी और टेइरी डैम बन जाने से 20 हजार मेगावाट विजली का उत्पादन होगा। वहां न कमी बाइ आयेगी और न कमी बिजली का संकट पैदा होगा। और एटामिक इन जो कामीशन के चेयरमैन सेठना जी ने भी अपनी कमेटी की रिपोर्ट में कहा है कि यदि टेहरी हैम का निर्माण कर दिया जाय तो 20 हजार मेगाबाट विजनी का उत्पादन होगा ग्रीर विज्ञ बैंस से भारत सरकार लगातार वार्ता कर रही है कि 1400 करोड़ रुपया मिल जाय तो टेहरी हैम का निर्भाण होगा। भादरणीय उपाध्यक्ष महोदया, ग्राप जानती हैं कि उत्तर प्रदेश में शारदा नदी, घाघरा नदी, राप्ती नदी, नेपाल से निकलती हैं। नेपाल सरकार से भारत सरकार वात कर रही है। इतने वर्षों से बात कर रही है। अभी तक उसके संबंध में कोई भी उनका समझौता नहीं हथा। केदार पांडेय जी के जमाने से कही तिचाई मंत्री आये. लेकिन 11, 12 वर्ष इस पालियामेंट में रहते का मौका मझे मिला है। मैंने देवा कि कभी समझीता नहीं हम्रा ग्रीर में ग्रां से कहता चाहता हूं कि ग्रगर णारदा के उदगम पंचेश्वरी में और भाल बांध को ग्रीर करनाली बांध को भाखड़ा नंगल के बांध की तरह से बना दिया जाय तो इन तीन हैमों के बन जाने से 30 हजार मेगावाट बिजली का उत्पादन होगा ग्रीर उत्तर प्रदेश और बिहार और बंगाल में कभी वाद नहीं ग्रायेगी। मैं तो लंकरानन्द जी से जो केन्द्र के योग्यतम मंत्रियों में से हैं क. ना चाहंगा कि ग्राप प्रधान मंत्री जो से ग्रीर सभी विरोधी दल के जितने नेता यां मौजद हैं बात करके पानी को ग्रीर बाटर रिसोर्सेज को पुले तो कांकरेंट लिस्ट में रखें। कभी गोदावरी के वानी को लेकर दो प्रान्तों में झगड़ा होता है. कभी रावी और व्यास के पानी को लेकर हरियाणा और पंजाब में संघर्ष होता है, कभी हरियाणा बंद, कभी पंजाब बंद । एक तरफ पानी के लिए झगड़ा होता है कि एक हजार फीट पानी हरियाणा को मिले, कभी दो हजार फीट पानी राजस्थान को मिले, दसरी तरफ करोडों क्यसैक फीट पानी गंगा का, घाषरा का, भारदा का वहकर समद में नष्ड हो जाता है। दक्षिण भारत में ग्रांध प्रदेश भागीटक ग्रीर मद्रास में पानी का संकट बना रहता है। तो परे देश के पैमाने

पर वाटर मैंनेजमेंट, प्राकृतिक मंसाधनों के स्टेट सक्जैक्ट से हटाकर केन्द्र की समवर्ती सुची में रखा जाए।

म्रादरणीय उपसभापति महोदयाः ग ग्रापके माध्यम से भारत के प्रधान स्वी श्री राजीव गांधी जी से निवेदन व:हंगा ग्रीर श्री मंत्ररानंद जी से भी निवदन बन्हेंगा कि विण्व बन्ध की सहायता से आप टेहरी डैम, पंचेश्वरी डैम, करनाली डैम और भाल डैम को बनाने की व्यवस्था करें। ग्राप उनसे वार्ता दार रहे हैं। 1971 में टेहरी डैम की नीव डाली गई लेकिन उसका ग्राठवां हिस्सा भी अभीतः पूरा नहीं हुआ। मैं अपसे निवेदन इराना चाहता हं कि इरोड़ों करोड़ रुपया ग्राप वाढ पीढितों की सहायता के नाम पर खर्च कर रहे हैं। यह बाढ वरदान बन गई है देश के वर्मचारियों के लिए कछ विभागों के लिए जहां बाढ पीढितों के नाम पर भ्रष्टाचार में करोड़ों रुपया बरवाद होता है। मैं ग्रापसे चाहंगा कि लींगं टर्म प्लान आप बनायें जिसके तहत टेहरी हैम या पंचेश्वरी डैम या करनाली हैम या भाल डैम को पूरा इस्तर्थे।

उपसमापति : आप ये वोल चुके हैं, अब बैठ जाइए।

श्री कल्पनाथ राथ: एक मिनट का समय दी िए। महोदया, टेहरी डैम के निर्माण पर श्रापने 50, 60, 70 एरोड़ रुपया खर्च भी कर दिया है। विश्व वैंक से उसके बारे में वार्ता चल रही है। यदि श्राप टेहरी डैम का भी निर्माण करा दें तो श्रापको 20 हजार मैगावाट विजली मिलेगो और उत्तर प्रदेण तथा बिहार जो कि बाढ़ से बरबाद होते हैं, वभी हुखे से बरबाद होते हैं, उनको भी इस संबट से बचाया जा सकेगा।

इसलिए मैं आपसे निवेदन करंगा कि वाटर रिसोर्सेज को स्टेट स्ट्जेक्ट से निकाल कर कांकरेंट लिस्ट में रखा आए। निर्माण के उद्गम स्थलों पर बड़ बड़े बांधों का निर्माण किया आए, विश्व वैंक से सहायता ली आए ताकि इन बांधों के पूरा होने से देश को बाढ़ की विभीषिका से बचाया जा सके, ताकि जनता को राहत मिले और वह अपनी रोजी रोटी ठीक तरह से कमा सके। मैं आपसे निवेदन करूंगा कि आप योजना बनाकर इस समस्या का निराकरण करेंगे।

SHRI PUTTAPAGA RADHAKRISH-NA (Andhra Pradesh): Madam Deputy Chairman, when a discussion on floods is taking place, I am reminded of a p:ovci'b, man proposes and God disposes. By Gal F mean the nature.

SHRI V. GOPALSAMY: Now you are disposing it of here.

THE DEPUTY CHAIRMAN: I wish I could dispose it of.

SHRI PUTTAPAGA RADHAKRISH NA: We have many plans to improve our national economy. We may work hard and have any number of plans, but all the progress that is made by us can be blown off by a single stroke of a natural calamity, whether it is flood or cyclone or drought or anything. Natural calamity is the greatest blow on the natonal ecomomy and we have to pay a seriou:a tention to meet it. It is not the problem of one nation, it is a universal publem. Recently I had been to the United States of America. There also people were talking of floods. If a country which is hieMy advanced in scientific field is not able to control floods, how can we think of meeting the natural calamity in its totality? So, it is an inevitable problem and while meeting the natural calamity we have to think of making arrang; ments for relief measures also.

I do not want to take much time of the House. I want to talk of a few problems of my State.

SHRI S. W. DHABE: Tt can continue tomorrow. (Interruptions).

THE DEPUTY CHAIRMAN: You cannot decide it. I will sit till 12 O clock and continue with it.

(Interruptions)

SHRI PUTTAPAGA RADHAKRISH-NA: I will be very brief. In our State of Andhra Pradesh two regions, namely Rayalaseema and Telengana, are severely hit every year by drought. There is one

THE DEPUTY CHAIRMAN: Are we talking about floods or drought?

SHRI PUTTAPAGA RADHAKRISH-NA: I am coming to the question. Circars districts here to face cyclones. The entire State is becoming a victim of natural calamities every year. The Slate Government have proposed the construction of a floodproof road all along the sea coast right • from Ichhapuram in Srikakulam to Tada NeJlore district. I want to know from tbe Minister whether there is any proposal like this. If there is no such proposal, I make a strong request to the Minister....

THE DEPUTY CHAIRMAN: You don't n:cd a road to control floods.

SHRI PUTTAPAGA RADHAKRISH-NA: It will work like a protection wall.

THE DEPUTY CHAIRMAN: You mean like a dam.

SHRI PUTTAPAGA RADHAKRISH-NA: And it will also be useful for taking relief measures when this region is affected by floods and cyclones. That is why I make a strong request to the hon. Minister through you, Madam, to take up the construction of a flood-proof road from Ichhapuiam to Tada in Andhra Pradesh, all along the sea coast. Thank you very much.

THE DEPUTY CHAIRMAN: Shri Shanti Tyagi.

श्री शानित त्यागी (उत्तर प्रदेश) : मैडम, एक मिन्ट मैंने मांगा है इसलिये मैं एक ही मिनट लंगा, ऋष घंटी मत बजाइय। माननीय मंत्री जी ने जो अभी स्टेटमेंट विया है ग्रीर उसके साथ जो रिपोर्ट नर्त्था है उसका दायरा बहत लिमिटेड है। इतना ही नहीं कहते हैं कि क्हां कहां बाद आई है और दिलना नद्भान हमा है बल्टि हमें यह भी बताते कि हर स्टेट में जो इमीडियेट गोंट टर्म योजनाएं बाह के कंटोल के लिये या रोवधाम के लिये बना रखी हैं राज्य सरकारों ने, वह है तो ज्यादा अच्छा होता। मैं खासतीर से एक प्रश्न दरना चाहंगा कि उत्तर प्रदेश हमारे सारे देण में ऐसा इलाटा है जहां बाढ ग्रीर सखा बराबर पाते हैं। अपने सिफ अपनी रिपोर्ट में बताया है दि वहां बलिया में घाषरा पर एवः बांध बना विदा है। माननीय

श्री मान्ति त्यागी

Statement

मंत्री जी यह एरिया बहुत ही दुखी है हमेशा से। मैं जातना चाहता हूं कि आपने अमी तन, मानसूत गृह हुआ है, भगवान की कृपा है बहुत सच्छा है सौर भी बढ़िया हो सौर देश में से सुखा बिल्कुल मिट आये लेकिन पूर्वी उत्तर प्रदेश जो बाढ़ के लिये हमेशा से प्रसिद्ध है, बहुत शति होती है वहां आपने कोई, इमीडियेट, मैं लॉग टर्म नहीं कहता, बड़े प्रोजेक्ट की वात इस्ताय राय जी की तरह से नहीं करता, आर्ट टमं बाज की डेट में क्या जन्दोवस्त कर रखा है ताँकि अब वहां बाह या पानी जमा हो या भारी मानसून खाए, उससे कम से दम क्षति हो इसके लिये क्या उपाय ग्रापने खोज रखा है? यह प्रकृत में करना चाहता है।

श्रीमती शान्ति पहाडिया (राजस्थान) : यह जो बाद चल रही है यह बहुत ही बुरी बीमारी है क्योंकि यह िसी समय, किसी टेम पैदा हो जाती है। इसमें हमने देखा है यांखों से पिर रात के टेम बाद आई हुई होती है जबिक इंकान सोवा हमा होता है। उस देग वह घवरा जाता है, क्योंकि अजानक उसके घर में पानी भर जाता है। वहीं वच्चा वह रहा है, औरत वह रही है और देहीं मालिय बह रहा है। बाह जो है बहुत भयंशर बीमारी है। इसका दसरा धारण यह है कि जहां भी बाह आती है वहां पर खेती मध्द हो जाती है। खोत में रेत ही रेत भर जाता है और उसमें द्यताज पैदा होते का कोई सवाल हो। नहीं है। कोई भी फसल वहां पैदा नहीं हो स-ती। इतनी-इतनी रेत होती है ि यहां के रहने वालों को दिवस्त होती है। अभी जैसा हमारे माई वह रहे थे कि बहुत पानी धाता है लेकिन हमारे यहां राजस्थान में आप जायेंगे तो आपको दध पीने को मिन धीयेगा लेकिन पानी पीने को नहीं मिलेगा। बाडमेर और जैसलमेर में आप जायें और ग्राप पानी पीने के लिये चाहें तो आपको वह एक गिलास दूध दे देंगे। आप वहेंगे कि मुझे तो प्यास लगी है और आप दूध दे रहे हैं तो यहीं जवाब मिलेगा कि यहां पानी ही नहीं है हम पानी लायें कहां से। इसलिये मेरा यह बहता है कि पानी का उपयोग किया जाना चाहिये। हमारे राजस्थान में ग्रमी भी बहुत सी जगह पर पानी नहीं बरसा है। जब बीकानेर की

बात खाती है तो वहां भी इस बार पानी नहीं बरसा है। लेक्षिन ग्रव भगवान की मेरवानी से वहां वर्षा हो गई है। लेकिन जहां पर जमना पास में है, उस भरतपुर में सुखा पड़ा हुआ है। बाढ़ की समस्या एक ऐसी समस्या है जिससे बहुत नुकसान होता है। कुछ जगहों पर नहरें दाटी गई हैं। लेक्ति ग्रमी वहत कुछ करता बाकी है। अभी हमारे एक भाई ने वहा कि यह तो साने की मगी है। मर्गी से बंडा मिलता है। वास्तव में ऐसा होता है कि अहां पर रोड ट्ट जाती है तो उसको ठीक करने के लिए ठैकेदार को काम दिवा जाता है। यवर्तभेन्ट पेता भी बहुत खर्च करती है। लेकिन जब तक ग्राप अवसरणाही को ठीवर तरीके से खींचेंगे नहीं, ठीवर तरीके से देखभाल नहीं क्रेंगे, तब तक यह काम पुरा नहीं हो सं्ता है। मैं इतना ही कहार अपनी बात सम प्त दश्ती है।

THE DEPUTY CHAIRMAN: One minu'e. Mr. Matto.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Only one minute; I won't take more than one minute.

Madam Deputy Chairman, in the statement that has been laid before the House, there are only two lines about Jammu and Kashmir: It is written that 23 human lives were lost. I want to inform the Minister about the latest figure. The toll has exceeded 50. I would like to know from the hon. Minister if he has sent a survey learn to the State of Jammu and Kashmir and if he has sanctioned any grants. As I have said, the latest toll is 50; 50 lives have been lost. I would like to ask the hon. Minister if a team has been sent to Jammu and Kashmir to assess ihe damage caused by the floods and if an ad hoc grants has been given to the State of Jammu and Kashmir. Because the Government there is very incompetent, we have to take it up suo molu from here and ask them to send some money from here to amelorate the conditions of Ihe poor people over there.

THE DEPUTY CHAIRMAN: I think more people died in Bombay-seventyfive-and nobody mentioned about it.

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SHRI S. W. DHABE: mentioned, Madam

{Interruptions}

SHRI SHANKER SINH **VAGHELA** (Gujarat): Madam, I would like to know from the hon. Minister about Gujarat. About Gujarat only one word is there. Why is Gujarat added in this flood situamon?

SHRI B. SHANKARANAND: Madam, I do not know how much time I have at my disposal. '

THE DEPUTY CHAIRMAN: As much as you want.

कमारी सरोज खापडें माननीया, मुझे भी इस पर बोलना है। लेकिन आपने मझे मौना है। नहीं दिया। इनिंगए मैं बैठ

SHRI B. SHANKARANAND: Madam. I m uic a statement entirely with reference to Uic flood s'tualion, the current flood "tuation in Ihe country, I didn't speak anything; abut drought, shortage of water or anything which is not connected, I have not, spoken everything which is connected with water. Today I have learnt from hon. Members, right from drinking water to water management, the constitutional provision of it, droughts and what not. Though the Members are very eager to hear about their own questions, I do not want to lake much time.

For the moment let me refer to the statement which I have made before the House. What have 1 said in the House? In the House I have given a detailed account, as far as possible, and from the intimation and information that I have received from the States and other Union territories and from what I have myself seen personally. I gave the picture of the Hoods presently obtaining in the country. I gave the account of damage, loss of life and other problems. I thought hon. Members would enlighten us as to what action we can take at present moment. Well, about the action that has been taken by the Government, State-wise, I have given. I '

thought, perhaps :hey could go through the note and say, what you have done is enough, required or not requir-6 p.M. ed, wastage or whatever it is, though that they , could suggest this. But, of course, they added to the woes that are already existing oat side the House.

by Minister

An hon. Member asked about the floods in Gujarat. His complaint was: "There is drought in Gujarat. Where comes the flood?" I do not know whether the hon. Member has ever known what has happened on the 19th of July in Ahmedabad and Baroda. I hope they are in Gujarat.

SHRI SHANKER SINH VAGHELA: 1 wns in Gujarat. There is no complaint about flood. But agitation flood is there. ाई जिलों में सखा है। There is no rain. SHRI

ग्राप तो

श्रंग्रेजी समझते हैं, मैं भी समझता हैं।

B. SHANKARANAND:

The hon. Members have given accounts of the loss of property due to house collapses and what not, not, of course, due to Hoods, but due to torrential rains downpour, precipitation in certain areas which have caused losses. We are used to mixing the?e things with the usual damage which is caused by floods.

Madam, I started with my visit to Assam. There was a call by one hon. Member that I should also have visited Bihar True. I want to visit Bihar. It is not that I do not want to visit Bihar. I want to visit all that is affected by floods in the country. The question is of time. I hope to see everything myself so that I can assess the situation correctly.

Assam, as I told, I went myself and saw the Brahmaputra in floods, it is a mighty river. The problem is gigantic, the solution is no less gigantic, I went by motor hunch, i went by road on the embankment and I went by helicopter. I covered about 400 km. of Assam. I saw myself, and I was really horrified at the behaviour of the river. It is a serious and a termendous problem to tame the river. T do not think we will be ever able to avoid the entire floods of Brahmaputra. But definitely we will tame the river. We will try to tame the river. We will try to reduce the losses to the possible extent.

Statement

[Shri \mathbf{R} Shankaranand]. The hon. Members from Assam are aware that we have appointed the Brahmaputra Board in 1981. And it is hardly for the last four, five years that the Board has been working. They have prepared an approach paper which envisages what should be done to prepare a comprehensive master plan for the entire Brahmaputra with its various tributaries and to reduce the horrifying experince of the people during floods. When I went there, it was the first flood, may be the second flood, and I was told that a series of floods occur during the rainy season, maybe four limes. It is not all that I have said about Assam. This might continue for another two months. I have seen the measures that the Brahmaputra Board has taken. Of course, they have teething troubles, initial troubles because they are just setting up. We have been trying to set up, a model plant, to study the behaviour of the river, there in Assam itself rather than everytime running to pune where we have the research station on water and power. But my problem is that in pune the people who are the experts are all the factilities to study this problem are in pune. And I do feel that it is quite necessary that there should be such a model in Assam so that this problem ot the mighty river can be studied and that the solutions that will be found can be safely and effectively applied. I do not want to go into the details because the details. 1 have given about Assam.

Perhaps hon. Members might be knowing that I have -released about Rs. 4 crores. This is not compensation that I have given. Many hon. Members expect in their heart of hearts and mind of minds that the Ministry of Irrigation should given even relief fund also. I want to make it clear that the M'nistry of Irrigation do not give relief fund. Providing relief fund is not my job. Had it been my job, I would have done it. The Irrigation Ministry is mainly concerned with flood control measures. Wherever necessary we do go to their help in the form of loock grants and loan assistance. It is not that I pay everything even for a house collapse, loss of lift, loss of property, loss of crops and what not. I do not pay compensation. We do not pay relief funds. We merely help the State Governments and other authorities to the extent of flood control measures. That is why we have appointed the Ganga Flood Control Board; and all the concerned Chief Minis ters are represented by their Irrigation Minister who are members of the Board. There is a committee which is an executive arm of the Commission and the Ganga being a river which is flowing through / States and Union Territories. So, it is a huge 'river. If I can say about Ganga...

SHRI R. RAMAKRISHNAN (Tamil Nadu): Link Ganga with Cauvery.

SHRI B. SHANKARANAND: I want to do that. The feasibility is there and can... (Interruptions)

Madam, in Ganga Basin there are states like Bihar. Haryana, Himachal Pradesh, Rajasthan, Madhya Pradesh, Uttar Pradesh, West Bangal and the Union Territory of Delhi and as regards the average population affected by floods in the Ganga Basin (he figures are given below from 1953 to 1984:

The population in Bihar in this basin is 60.9 lakhs: Haryana 60.1 lakhs; Himachal Pradesh 2.3 lakhs; Rajasthan 9.6 lakhs; Madhya Pradesh 4.2 lakhs; Uttar Pradesh 89.8 lakhs; West Bengal 29.8 lakhs and the Union Territory of Delhi 0.9 lakhs. Total 203.6 lakhs. This is about 20 crores. This is Ganga.

SHRI NIRMAL CHATTERJEE: Is it 203,6 lakhs? Am I right? Or is it 2 crores?

SHRI B. SHANKARANAND: I did not say 2 crores. May I say it is 203.6 lakhs. Now you can understand.

SHRI NIRMAL CHATTERJEE: Yes.

SHRI B. SHANKARANAND: Then fine Madam, there are some hon. Members who are interested in generalised statements. They are not interested in particular things. I am also in a way not interested in givin? particulars. If I go on giving particulars perhaps I may take another couple of hours. I do not think hon. Members are interested in sitting for a couple of hours, because many of them who have asked question have already left.

SHRI S.W. DHABE: They are bound to ;o, because this matter which was slated o be taken up at 2.00 p.m. was not taken.

Statement

भी हक्ष्मदेव नारायण यादव : घर कहां चले गये. सभी बैठे हैं यहां पर आपकी प्रतीक्षा में। (व्यवधान)

श्री बी॰ शंकरानन्द: मैं उन्हीं के लिए वह रहा हूँ जो यहां ऋब नहीं हैं। अगर ऋष भी नहीं ह*i*ते तो... (स्थवधान)

भो हरमदेव नारायण यादव : ग्राप अब तक अवाब देंगे हम तब तक बैठे रहेंगे।

भी भार रामकृष्णन : ग्राप जवाब दीक्षिए।

SHR1 B. SHANKARANAND: Some ion, Members have complained against the noney being used or spent properly or improperly on account of flood control measures. A few hon. Members have complained about the misutilisation of the money. 3ne hon. Member ^aid that the flood of .orruption be stopped and somebody has said that there should be financial control aver the huge expenditure that have been aking place in controlling the floods, preventing the soil erosions or prevention of breaches in bandhs and embankments and ill that. It is a huge problem. India being the country where we have the Himalayas, he Ganges, the Brahmaputra, the Vindyas ind the Western rivers and the Eastern riixrs, Ihe Western Ghats and the Eastern Ghats and the valleys, perhaps, we are used to floods and rains. That is the reason, sombody gave the example of Sankara and Ganga and Sankara had to take Ganga on his head to ported the people. That is what is the problem. Madam, may 1 say that some member said that what is the reason why we have not been able to prevent floods and then why we are spending this money on floods when we have failed to control them. Madam, I can say we have been able to do much that we can boastfully say that we have done and if I can give some figures, in our country, the total flood prone areas: 40 million hectares; area which can be provided reasonable degree of protection: 32 million hectares

and area which we have

up to March 1980 is 19 million hectares. The flood control measures including the works carried out upto March 1984, if I can say

1. Construction of embankments. We have constructed about 12,531 kins. Drainage embankments channels: 25,900—(Interruption).

श्रीकैलःशापिति मिथाः जी अवाब दे रह हैं... (स्पर्धान)

SHRI B. SANKRANAND I am not yielding.

उपत्रभापति : श्राप बैठ जःइये ... (व्यवधान) जवाब तो पुरा होने दीजिए ।

SHR1 B. SHANKARANAND: Village raised: 4,696; proposed outlay upto 1979-80; 975.93 crores plus 763 crores in the Sixth Plan. The total comes to 1,738 crores:, and these were the protections, which we have been able to give till the end of March 1985 to an area of 13.15 million hectares. Madam, this is a probem in this country and' if members can appreciate that inspite oi the various difficulties, we have been able to do this. Of course, rightiy, some members raised that the de-forestation that is taking place without anj' control, forest cutting should be stopped. I do agree with the member who has raised this issue. Thid has really created certain problems because soil erosion is taking place at gigantic way. The water that is carrying this soil has really affected the river beds and it is really so in certain areas where the river beds and embankment both are rising. I do agree with the Hon'ble member who ha₃ said this. This is what is happening. Madam, regarding Kerala, one Hon'ble member said that and the Hon'ble member wanted to know as to what has been done to Kerala regarding the sea erosion that is taking place on the banks. It is really so that you have been giving special assistance to Kerala and Karela is. the only State in this country which is getting this assistance and some Ilon'blp member wanted

Statement

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SHRI M. M. JACOB; It all hap- I pens because of floods.

B. SHRI SHANKARANAND; It happens because of the heavy precipitation, not because of floods. Some Member has suggested-of course, the has rightly suggested-or hinted the damage part of it, the los3 part of it is increasing every year because human activities are allowed to be taken up on the area which is really flood-prone, and not only on the floodprone area but even on the river-bed when it is dry. People cultivate lands and they have their residences there. But sometimes when the flood come?, affected. There are they are where these people get compensation, assistance, relief and then again go there, settle there and start their living. We cannot blame them because as long as we do not have enough means of living, enough purchasing power to live a reasonable life, the poor man has to find his living some-

where. He risks even his life by going on the river-bed and having plantation or cultivation to maintain himself. There is the risk. We have suggested a model Bill and circulated it to ali the States so that they can declare that this is the area where no action when involves risks of bcing affected by the floods, should be favoured. Unfortunately, no has come forth. And even long before the current rainy season, I wrote to the Chief Ministers, Governors Lt.-Governors, whoever there, to take preventive measures in time so that the loss or dam?r;e could be reduced to a considerable extent.

by Minister

I can only say, Madam, thai at the moment I do not have to reply to queres which they have made which do not directly or indirectly relate to floods. But they have raised issues which are very vitally concerned with water management, development of water resources, whether it is ground water or it is taking flood waters to scarcity areas. Two Shantas raised this question...

THE DEPUTY CHAIRMAN: Shanti.

SHRI B. SHANKARANAND: I am sorry. If another Shanti had been there, I would have said, "Shanti, Shanti, Shanti". Thank you. Madam.

THE DEPUTY CHAIRMAN: The House is adjourned till 11.00 o'clock tomorrow.

The House then adjourned at eighteen minutes past six of the clock, till eleven of ihe clock, on Wednesday, the 31 st July. 1985.